

ITEM NO.102

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1475/2017

GUMAN SINGH

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

(With application for grant of bail)
([TOP OF THE BOARD])

Date : 15-05-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE SANJIV KHANNA
(VACATION BENCH)

For Appellant(s)

Mr. Puneet Jain, Adv.
Ms. Christi Jain, Adv.
Mr. Abhinav Gupta, Adv.
Mr. Harsh Jain, Adv.
Ms. Pratibha Jain, AOR

For Respondent(s)

Dr. Manish Singhvi, Sr.Adv.(AAG)
Mr. Satyendra Kumar, Adv.
Mr. Shailja Nanda Mishra, Adv.
Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

List this matter on 16th May, 2019 as part heard.

(SUKHBIR PAUL KAUR)
AR CUM PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR